COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 122 OF 2018 & IA NO. 403 OF 2018

Dated: 04th July, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Mahur Foods and Beverages Appellant(s)

Versus

Gulbarga Electricity Supply Company Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Shailesh Madiyal

Mr. Sudhanshu Prakash

Counsel for the Respondent(s) : -

ORDER

The learned counsel, Mr. Shailesh Madiyal, appearing for the Appellant, prays for one week time to enable him to file affidavit of service.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

Learned counsel appearing for the Appellant is permitted to file affidavit of service in this matter by 11.07.2018

List this matter on <u>24.07.2018</u>, as requested.

(S. D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member

tpd/vg